

HIGH COURT OF SIKKIM
Record of proceedings

CRL. M.C. No. 06 of 2023

KIKI DOMA BHUTIA

.... PETITIONER

VERSUS

BIJENDRA KUMAR SINGH

.... RESPONDENT

Date: 10.11.2023

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. Hissey Gyaltzen, Advocate.

For Respondent : Mr. Karma Phintso Wangdi, Advocate.

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The learned counsel for the petitioner desires to withdraw Crl.
M.C. No. 06 of 2023. Permitted to withdraw the same. The Crl. M.C.
No. 06 of 2023 is dismissed as withdrawn.

Judge